

Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.

Notification
Jammu, the 20th February, 2018

SRO 97 .-In exercise of the powers conferred by clause (b) of section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (Procedure) Act, 1963 (Act No.XIII of 1963), and in supersession of all previous notifications issued in this behalf the Government hereby appoint Sh. Kaisar Ahmad Bhawani, KAS Sub-Divisional Magistrate Marwah, holding additional charge of Assistant Commissioner, Kishtwar, to be the competent authority for the purposes of the said Act within the territorial jurisdiction of Sub-Division Marwah, of District Kishtwar.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS

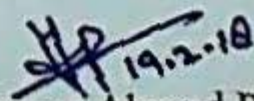
Commissioner /Secretary to Government,
Revenue Department

Dated: - 20 -02- 2018

No: - Rev/LB/29/2017

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Jammu.
2. Commissioner /Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Jammu.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
5. Deputy Commissioner, Kishtwar.
6. Director, Archives, Archaeology & Museums, J&K Jammu.
7. Manager Government Press, Jammu for publication in the Govt. Gazette.
8. OSD to Minister for Revenue for information of the Honble Minister
9. Special Assistant to Minister (MOS) Revenue for information of the Hon'ble Minister
10. Pvt. Secretary to Commssioner/Secretary to Government, Revenue Deptt.
11. I/C Website for hoisting the said notification (SRO) on official website.
12. Notification / Stock file.


(Manzoor Ahmad Parray)

Under Secretary to Government
Revenue Department